GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1627 (To be answered on the 11th February 2021)

AIR ACCIDENT

1627. SHRI VELUSAMY P.

Will the Minister of CIVIL AVIATION ीर्ट्स तिमानन मंत्री

be pleased to state:-

(a) whether it is a fact that the AI 922 flight, a Boeing 777-300 has collided with the aerobridge on arrival at Mumbai airport and narrowly escaped the passengers and the ground handling staff, if so, the details thereof;

(b) whether any inquiry has been initiated to find out the reasons for the

accident;

(c) if so, the outcome thereof; and

(d) the steps taken by the airlines to avoid such kind of accidents in future?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (Shri Hardeep Singh Puri)

(a) On 01.07.2016, the left engine cowling of M/s Air India B777-200LR aircraft while operating flight AI922 got damaged while taxi in to stand no. V14 at Mumbai due to collision with aerobridge.

(b) & (c) The incident was investigated by the Directorate General of Civil Aviation (DGCA). The investigation revealed that the Visual Docking Guidance System for the stand no. V14 was unserviceable. Manual marshalling was done to guide aircraft for parking in the bay. The marshaller did not ascertain about the type of aircraft before commencing marshalling the aircraft. He guided the aircraft further forward of the stop point. Accordingly, the aircraft crossed its stop point and the engine came in contact with the aerobridge resulting in damage to the engine cowling.

(d) Based on the outcome of investigation, M/s Air India had revised their Marshalling Procedure. Further, corrective training was also imparted to the

involved marshaller and Ramp Supervisor by M/s Air India.
